

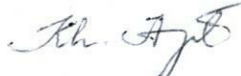
**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 6th August, 2024

No. HCM/R-3/2018-Estt.-II/16303 : In reference to Para No. 8 of the Important Instructions to Candidates in the Advertisement of even No. dated 14th April, 2023, regarding recruitment for Group – D Posts in the district Courts of Manipur, it is hereby reiterated to all the shortlisted candidates that they must produce the following documents in original and self-attested photocopies in support of their eligibility and identity at the time of Viva Voce/Interview, failing which they will not be allowed to appear:

- a) Print-out of Admit Card.
- b) Class X Certificate (as proof of Date of Birth and also as proof of Minimum Qualification for the Group-D posts).
- c) Certificates of other Qualification(s), if any.
- d) Photo bearing IDENTITY PROOF - Driving Licence/Voter ID Card/Aadhaar Card/ Identity Card issued by University or College/PAN Card.
- e) 2 (two) passport sized photographs.
- f) SC/ST/OBC Certificates issued by competent authority for those candidates seeking reservation.
- g) No Objection Certificate for those candidates who are in Government Service.


(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
6. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
7. The Superintendent, Establishment - II, High Court of Manipur.
8. Notice Board/Concerned File/Guard File.